NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/412/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRL ADVISORS LLP

NAME OF THE RESPONDENT(S)

: RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Monica Chopda·R T.K.Bhaskar

COUNSEL FOR

PETITIONER

1 Aashish Jour Lunein For Surana & Suran

Court for Respondets

ORDER

Counsels representing both the parties are present and submitted that a connected matter is pending before the Hon'ble High Court of Madras and the parties are intending to settle this matter alongwith other matters. Counsel for respondent prayed for time to make submissions in regard to the settlement between the parties. Counsel for petitioner stated that she had no objections to grant time to the respondent. Time is enlarged at request. Put up on 21.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-sel -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)